

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 1654/97

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New Delhi this the 10th March 1998

Hon'ble Shri S.R. Adige, Vice-Chairman (A)

Dr. Pranvir Singh,
DMO,
Northern Railway Health Unit,
Tughlakabad,
New Delhi.
R/o 48, Rly Colony,
Tughlakabad,
New Delhi.

...Applicant

(By Advocate Shri K.P. Dohare)

-Versus-

1. Director General,
Rly. Health Services,
Rly. Board,
New Delhi.
2. General Manager,
Northern Railway,
Baroda House,
New Delhi.
3. Dr. O.P. Sharma,
Chief Medical Supdt.,
Northern Railway,
Delhi Main Hospital,
Delhi.

...Respondents

(By Advocate Shri R.L. Dhawan)

ORDER (Oral)

By Hon'ble Shri S.R. Adige, Vice-Chairman (A)

Applicant impugns the respondents' order dated 20.11.95 recording adverse remarks in the C.R. for the year 31.3.95.

2. It appears that thereafter applicant had sent a letter dated 22.1.96 and 9.6.97 seeking further details from respondents to enable him to make a detailed representation against the adverse remarks which he contends are false and baseless.

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3. Admittedly, no reply has been sent by respondents to the aforesaid letters dated 22.1.96 and 9.6.97.

4. In the first instance the respondents are directed to dispose of the aforesaid two letters of applicant in accordance with law within two months from the date of receipt of a copy of this order. If any grievance still survives, it will be open to the applicant to agitate the same through appropriate original proceedings, in accordance with law, if so advised.

5. The O.A. stands disposed of accordingly.
No costs.

S.R. Adige
(S.R. Adige)
Vice-Chairman(A)

cc.